

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

14.

C.A.(CAA)/06(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.07.2024**

NAME OF THE PARTIES: Daily Gong Financial Services Limited

SECTION: 230-232, 234 OF THE COMPANIES ACT, 2013.

ORDER

1. Adv. Sharique Nachan a/w Mr. Aditya Khandelwal and Mr. Satyam Shrivastava i/b Hemant Sahai Associates, Ld. Counsel for the Applicant Companies present.
2. At the request of the Counsel for confirming the status of their Application, list this matter on **18.07.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)